

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3274-3275 OF 2003

GOVERNMENT OF A.P. & ORS.

Appellant (s)

VERSUS

KOLLUTLA OBI REDDY & ORS.

Respondent(s)

(With office report)

WITH

Civil Appeal NOS.3096/2003, 3090/2003

(With office report)

Civil Appeal NO. 3093 of 2003

(With appln(s) for substitution of L.Rs of the deceased respondent)

(With office report)

Civil Appeal NOS. 3280-3294/2003, 3076/2003, 3080/2003, 3101/2003,

3088/2003, 3094/2003, 3323-3341/2003 and 3614/2005

(With office report)

Date: 26/07/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mr. Manoj Saxena,Adv.

Mr. Amit Meharia,Adv.

Mr. Debojit Borkakati,Adv.

Mr. Mohanprasad Meharia,Adv.

For Respondent(s) Mrs. S. Usha Reddy,Adv.

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matters next week, as prayed for.

(Neena Verma)

(Vijay Agga

rwal)

Court Master

Court Master